

[Shri Sanjiva Reddy]

on the Table a copy of Agreement signed on the 27th January, 1965, between the President of India and British American Steel Works for India Consortium (Basic) regarding the proposed Fifth Steel Plant in India. [Placed in Library. See No. LT-4247/65].

STATEMENT *re* ACTION TAKEN BY THE GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:

- (i) Statement No. 1.—Eleventh Session, 1965 (Third Lok Sabha).
- (ii) Supplementary Statement No. IV.—Tenth Session, 1964 (Third Lok Sabha).
- (iii) Supplementary Statement No. VI.—Ninth Session, 1964 (Third Lok Sabha).
- (iv) Supplementary Statement No. XI.—Seventh Session, 1964 (Third Lok Sabha).
- (v) Supplementary Statement No. XIII.—Sixth Session, 1963 (Third Lok Sabha).
- (vi) Supplementary Statement No. XIV.—Fifth Session, 1963 (Third Lok Sabha).
- (vii) Supplementary Statement No. XVII.—Fourth Session, 1963 (Third Lok Sabha).
- (viii) Supplementary Statement No. XI.—Sixteenth Session, 1962 (Second Lok Sabha).

[Placed in Library. See No. LT-4248/65 to LT-4255/65].

Shri S. M. Banerjee (Kanpur): Sir, if I am not mistaken, you remember that the hon. Defence Minister, Shri Y. B. Chavan, in reply to a calling attention notice about the proposed retrenchment of 2,400 permanent employees having ten to 20 years' service in the EME workshops, gave a solemn assurance on the floor of this House that though they have been declared surplus, efforts will be made to provide alternative jobs to them. I am sorry to say that nobody has been provided alternative jobs. I want to know—

Mr. Speaker: Mr. Banerjee, that has nothing to do with this.

Shri S. M. Banerjee: That was an assurance.

Mr. Speaker: That cannot be taken up just at this moment. He should not utilise the opportunity in this manner.

Shri S. M. Banerjee: Should not the Committee on Assurances and Promises, etc., say anything about it, Sir?

Mr. Speaker: Order, order. He will hear me. This is an item about which Shri Satya Narayan Sinha has placed a statement on the Table; it deals with action that has been taken in certain cases. The whole thing concerning other assurances and so on is not open just at this moment. He has only placed a paper on the Table, and Shri Banerjee is raising so many other points which have no relevance at all.

Shri S. M. Banerjee: Sir, on a point of order.

Mr. Speaker: There is no use interrupting the proceedings.

Shri S. M. Banerjee: If it is not a point of order, I would not raise it now.

Mr. Speaker: Shri T. N. Singh.